

GOVERNMENT OF ANDHRA PRADESH
POLICE DEPARTMENT

R-1150

5/2/21 From

To

The Superintendent of Police,
West Godavari Dt., Eluru.

The District and Sessions Judge,
West Godavari District, Eluru.

Dt: 05.02.2021.

Sir,

Sub:- POLICE – W.Go.Dt., Eluru– Ordinary Elections to the Grampanchayat, 2021 in 4 phases i.e., 9th, 13th, 17th, & 21.02.2021 - Adjournment of all cases of U.T. Prisoners in the concerned courts at Eluru from 07.02.2021 to 21.02.2021 – Requested – Reg.

I invite the kind attention to the above subject cited and informed that in view of conducting of Ordinary Elections to the Grampanchayats, 2021 in AP by 4 phases i.e., 9th, 13th, 17th & 21.02.2021, all most all the police Men & Officers of DAR, Eluru are to be deployed well in advance for attending Gramapanchayat Election duties at various places in West Godavari District. In view of the above we are unable to provide Armed escorts for U.T. Prisoners from District-Jail, Eluru to concerned courts at Eluru from 07.02.2021 to 21.02.2021.

Hence, I request you to kindly inform to all the Hon`ble courts in Eluru to adjourn all cases of U.T. Prisoners and etc., from 07.02.2021 to 21.02.2021.

Yours faithfully,

05.02.2021

For Superintendent of Police,
West Godavari Dt., Eluru.


Copy to Addl. SP, AR & DSP, AR, Eluru.
Copy to Reserve Inspector, Armed Reserve, Eluru.
Copy to the Superintendent, District-Jail, Eluru for information.

సంబంధిత ఉద్యోగి వెంటనే
పరిశీలించి తగు
తీసుకోగలరు



PRL. DISTRICT COURT, WEST GODAVARI, ELURU, DT.08.02.2021.

Copy Communicated to all the Judicial Officers working in the unit of West Godavari, for information.


PRL. DISTRICT JUDGE,
W.G., ELURU.
Aug 8/2/21

NO 689
DADA 8/2/21

Copy to:

The Superintendent, Accounts Section, District Court, W.G., Eluru.

The In-charge System Officer, Pri,. District Court, W.G., Eluru with a direction to upload the same in the official website of the District Court and also send **e-mails** to all the courts.